

1	2	3
		6. Puddukotal
		7. Coimbatore
		8. Madurai
		9. Dharampuri
		10. Nilgiris
		11. Tirunelveli
		12. Changalpatti
		13. Kanyakumari
		14. Thanjavur
20. Tripura		1. Agartala
		2. Dharamnagar
		3. South Tripura
21. Uttar Pradesh		1. Azamgarh
		2. Banda
		3. Dehradun
		4. Deoria
		5. Jhansi
		6. Mathura
		7. Mirzapur
		8. Pratapgarh
		9. Pithoragarh
		10. Rai Bareilly
		11. Gorakhpur
		12. Rampur
		13. Faizabad
		14. Aligarh
		15. Almora
		16. Bijnor
		17. Meerut
		18. Sitapur
		19. Varanasi
		20. Allahabad
		21. Fatehpur
		22. Ghazipur
		23. Pauri Garhwal
		24. Sultanpur
		25. Unnao
		26. Farrukhabad
		27. Badaun
		28. Lakhimpur-Kheri
		29. Muzaffarnagar
		30. Nainital
		31. Lalitpur
		32. Hamirpur
		33. Chamoli
22. West Bengal		1. Barasat
		2. Burdwan
		3. Darjeeling
		4. Midnapore

1	2	3
		5. Murshidabad
		6. Diamond Harbour
		7. Alipurduar
		8. Purulia
		9. Birbhum
		10. Bankura
		11. West Dinajpur
		12. Nadia
		13. Howrah
		14. Malda
23. Arunachal Pradesh		1. Along
		2. Ziro
		3. Tirap
24. Andaman and Nicobar Islands		1. Port Blair
		2. Nicobar
25. Chandigarh		1. Chandigarh
26. Delhi		1. Alipur
		2. Mehrauli
		(New Delhi)
		3. Nangloi Block
		(New Delhi)
27. Goa, Daman and Diu		1. Panaji
		2. Daman
28. Lakshadweep		1. Kavaratti
29. Mizoram		1. Aizwal
		2. Lunglei
30. Pondicherry		1. Pondicherry
		2. Karaikal Region
31. Dadra and Nagar Haveli		1. Location yet to be decided.

**Regularisation of Colonies on Najafgarh Road, Delhi**

3709. SHRI HIRALAL R. PARMAR : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) the names of colonies on Najafgarh Road which have since been approved/regularised by Municipal Corporation Delhi/DDA ;

(b) the names of unauthorised colonies on Najafgarh Road which are being considered for regularisation by MCD/DDA ; and

(c) the steps taken or proposed to be taken to provide amenities like drinking water, light, pucca roads etc. in the regularised colonies on Najafgarh road beyond Tilak Nagar ?

THE DEPUTY MINISTER IN THE DEPARTMENT OF SPORTS, IN THE MINISTRY OF WORKS AND HOUSING AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN) : (a) Names of the colonies approved by MCD and DDA on Najafgarh Road are given in the attached statement.

(b) Regularisation plan of only one more colony, namely, Om Vihar is under consideration of the MCD. There are no other unauthorised colonies under the jurisdiction of DDA on Najafgarh Road.

(c) The MCD has reported that it is already carrying out works like constructions of pucca roads, brick pavement in lanes, construction of drains in these colonies and that estimates for most of the works in these colonies have been sanctioned and tenders called. A number of works have been taken in hand and for the remaining works, the estimates are being prepared.

Instructions have also been issued to DDA and MCD that basic amenities may be provided in all the regularised unauthorised colonies on payment of development charges by the beneficiaries and fulfilment of other conditions prescribed by the concerned local authorities.

#### Statement

##### *Names of the colonies approved by MCD on Najafgarh Road*

1. Meenakshi Garden.
2. Ugarsain Market and Bindu Market.
3. Sudershan Park.
4. Sudershan Park (Extn.)

5. Ram Garh
6. Ratan Park.
7. Ganesh Nagar.
8. Ganesh Nagar (Extn.)
9. Mahavir Nagar Extn. (Deleted).
10. Krishna Park.
11. Krishna Puri.
12. Ganesh Pura (B) and Mahavir Nagar (B)
13. Krishna Park Extn.
14. Krishna Park D Block.
15. Krishna Puri (Deleted).
16. Mahavir Nagar ( Deleted).
17. Mahavir Nagar Extn. D and K Block.
18. L Block, Mahavir Nagar Extn.
19. Raja Garden.
20. Raja Garden Unauthorised area.

#### Rural Area :

21. Dharam Pura.
22. Roshan Pura.
23. New Roshan Pura.
24. Laxmi Garden.
25. Naya Bazar.
26. Uttam Nagar, A.B.C. Block.
27. Uttam Nagar, A-1, D, E, F, G, H, L, N, P, R, T.
28. Uttam Nagar. (Deleted Area)
29. Ram Datt Enclave Uttam Nagar.
30. Milap Nagar.
31. Inder Park Extn.

32. Prem Nagar.
33. South Extn. and Z Block R.I. and S Blokk.
34. Anand Ram Park.
35. New Uttam Nagar
36. Shees Kam Park,
37. Vishwas Park.
38. Subhash Park.
39. Manas Kunj.
40. Acharya Niketan
41. Santosh Park.
42. Prajapati Colony.
43. Prajapati Block Q Vikas Vihar.
44. M Block Uttam Nagar.
45. A-2 Block Uttam Nagar.
46. Uttam Nagar East.
47. G-1 Block Uttam Nagar.
48. Sanjay Enclave.
49. O Block Uttam Nagar.
50. Raja Puri.
51. I JK Block Uttam Nagar.
52. Dayal Sar.
53. Old R Block Uttam Nagar.
54. Mukhsudha Bad.
55. Hira Park.
56. Gopal Park.
57. Rama Park.
58. Mohan Garden.
59. Kiran Garden.
60. Gulab Bagh.

Colonies Approved by DDA on Najafgarh Road.

61. Mahavir Nagar Extn.

62. Krishna Park Extn.

Construction of Quarters for Government Employees in Vasant Vihar, New Delhi

3710. SHRI MOHANLAL PATEL : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) the number of various types, (A, B, C, D and E) of quarters under construction for Central Government employees in Vasant Vihar, New Delhi ;

(b) whether these quarters are specially earmarked for some special pools ;

(c) if so, the names of such pools and the expected time of completion of the construction ; and

(d) when these are likely to be allotted to the Central Government employees ?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHAMMED USMAN ARIF) : (a) The number of various types of quarters under construction in Vasant Vihar is as follows :

Type	Number of Quarters
A	105
B	300
C	795

(b) and (c). Yes. The quarters belong to General Pool, Rajya Sabha/Lok Sabha Pool and Central Bureau of Investigation. The expected date of completion for General Pool and Lok/Rajya Sabha Pool is 31.12.84, whereas for Central Bureau of Investigation quarters it is 31.12.85.

(d) The allotment of the quarters will be made immediately on their completion.